

(Mr. Dy. Speaker)
Management) Act, 1978, be taken
into consideration."

Now we will take up Private Mem-
bers' Bills.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI EDUARDO FALEIRO: I intro-
duce the Bill.

15.31 hrs.

INDIAN FISHERIES (AMEND-
MENT) BILL*

(Amendment of Sections , 4, etc.)

SHRI PIUS TIRKEY (Alipurduar).
I beg to move for leave to introduce
a Bill further to amend the Indian
Fisheries Act, 1897.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Indian Fisheries Act, 1897".

The motion was adopted.

SHRI PIUS TIRKEY: I beg to in-
troduce the Bill.

POLYGAMY PROHIBITION BILL*

SHRI P. RAJAGOPAL NAIDU
(Chittor): I beg to move for leave to
introduce a Bill to provide for prohi-
bition on polygamy in India.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill to provide for prohibition
on polygamy in India."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I
introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT)
BILL*

Amendment of Article 324

SHRI EDUARDO FALEIRO (Mar-
magao): I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

PREVENTION OF SOCIAL DISABI-
LITIES BILL—contd.

DR. VASANT KUMAR PANDIT
(Rajgarh): Last time I had moved:

"That the Bill to prevent the im-
position of social disabilities by a
member or members of a communi-
ty on a member or members of his
or their own community, to provide
for penalties for such an act or acts